

RESUME OF WORK DONE BY LOK SABHA**(THIRTEENTH LOK SABHA- NINTH SESSION, 2002)
(25th February to 17th May, 2002)**PREFACE**CONTENTS**

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P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Ninth Session, i.e. from 25 February to 17 May, 2002.

G.C.MALHOTRA
Secretary-General

1. DURATION OF SESSION

Date of Commencement	:	*25 February, 2002
Date of Adjournment <i>Sine die</i>	:	** 17 May, 2002#
Date of Prorogation	:	22 May, 2002
Total Number of days of Session	:	82 Days
Number of actual sittings	:	40 Days
Number of Hours of sittings	:	220 hours 54 mts.

* The first sitting commenced with the playing of National Anthem.

** The House was adjourned on 22 March, 2002 till 11.00 hrs. on Tuesday, the 26th March, 2002 to meet in a Joint Sitting with the Rajya Sabha. Thereafter, upon the completion of the busienss at the Joint sitting of both Houses of Parliament, the House stood adjourned to meet again at 11.00 hrs. on Monday, the 15th April, 2002, in order to enable Standing Committees to consider Demands for Grants

The last sitting ended with the playing of National Song

2. ADJOURNMENT MOTION BROUGHT BEFORE THE HOUSE

Subject	Names of the Members who had tabled notices	Date on which brought before the House	Time Taken H-M	Remarks
Situation arising out of declaration of Shilapunajn on 15th March by Vishwa Hindu Parishan and Ram Janam Bhoomi court order	Shri Ramji Lal Suman Shri Mulayam Singh Yadav	11.3.2002	1-08	After hearing the memebers, Deputy Speaker withheld his consent to the motion

3. BILLS

(I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of Discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1.	The Finance Bill, 2002	28.2.2002	-	26.4.2002 29.4.2002	10-26	-	-	Passed

				(Consideration and passing)				
2.	The Proection from domestic Violence Bill, 2002	8.3.2002	-	-	-	-	-	Pending
3.	The Salaries and allowances of Officers of Parliament and Leaders of Opposition in Parliament (Amendment) Bill, 2002	8.3.2002	-	7.5.2002 (Consideration and passing)	0-02	-	-	Passed
4.	*The Consitution (scheduled Castes) Order (Amendment) Bill, 2002	8.3.2002	-	2.5.2002 (Consideration and passing)	4-48	-	-	Passed
5.	The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Amendment Bill, 2002.	8.3.2002	-	-	-	-	-	Pending
6.	**The Prevention Terrorism Bill, 2002	8.3.2002	-	#18.3.2002 (Considiation and passing)	6-44	-	-	Passed
7.	@The Consitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2002.	8.3.2002	-	2.5.2002 (Consideration and passing)	4-48	-	-	Passed
8.	The National Institute of Pharmaceutical Education and Research (amndment) Bill, 2001, as passd by Rajya Sabha	-	5.12.2001	8.3.2002 (Consideration and passing)	0-14	2	2	Passed
9.	The Jute Amanufactures Cess(Amendment) Bill, 2001	7.12.2001	-	8.3.2002	0-30	2	2	Passed
10.	\$The Institutes of Technology(Amendment) bill, 2002, as passed by Rajya Sabha	-	11.3.2002	16.3.2002 (Consideration and passing)	0-09	-	-	Passed
11.	@@The Passports (Amendment) Bill, 2002, as passed by Rajya Sabha.	-	11.3.2002	16.3.2002 (Consideration and passing)	0-04	-	-	Passed
12.	The Vice-President's Pension (Amendment) bill, 2002	13.3.2002	-	7.5..2002 (Consideration and passing)	0-02	-	-	Passed
13.	The Consumer Protection (Amendment) bill, 2002, as passed by Rajya Sabha	-	15.3.2002	-	-	-	-	Pending
14.	The Inter-State Water Disputes (Amendment) Bill, 2002, as retruend by Rajya Sabha with amendements	-	15.3.2002	18.3.2002 (Amendments made by Rajya Sabha agreed to by Lok Sabha)	0-02	-	-	-

15.	The Indian Post Office (Amendment) Bill, 1986, as passed by the Houses of Parliament and returned by the President for reconsideration under proviso to article 111 of the Constitution of India	10.11.1986	-	(*) 16.3.2002	0-01	-	-	-
16.	The Election and Other Related Laws (Amendment) bill, 2002.	19.3.2002	-	-	-	-	-	Pending
17.	The Appropriation (Vote 20.3.2002 on Account) Bill, 2002	20.3.2002	-	20.3.2002 (Consideration and passing)	0-02	-	-	Passed
18.	The Appropriation Bill, 2002	20.3.2002	-	20.3.2002 (Consideration and passing)	0-02	-	-	Passed
19.	The Appropriation (No. 2) Bill, 2002	20.3.2002	-	20.3.2002 (Consideration and passing)	0-02	-	-	Passed
20.	The Uttar Pradesh Appropriation (Vote on Account) Bill, 2002	20.3.2002	-	20.3.2002 (Consideration and passing)	0-02	-	-	Passed
21.	The Uttar Pradesh Appropriation Bill, 2002	20.3.2002	-	20.3.2002 (Consideration and passing)	0-02	-	-	Passed
22.	The Sugar Development Fund (Amendment) Bill, 2002.	21.3.2002	-	8.5..2002 (Consideration and passing)	1-52	-	-	Passed
23.	The Appropriation (Railways) Vote on Account Bill, 2002	21.3.2002	-	21.3.2002 (Consideration and passing)	0-02	-	-	Passed
24.	The Appropriation (Railways) Bill, 2002	21.3.2002	-	21.3.2002 (Consideration and passing)	0-02	-	-	Passed
25.	The Legal Services Authorities (Amendment) Bill, 2002	22.3.2002	-	10.5.2002 (Consideration and passing)	0-54	-	-	Passed
26.	The Banking Service Commission (Repeal) Bill, 2002	23.4.2002	-	9.5.2002 (Consideration and passing)	0-45	-	-	Passed
27.	The Appropriation (Railways) No. 2 Bill, 2002	23.4.2002	-	23.4.2002 (Consideration and passing)	0-02	-	-	Passed
28.	The Appropriation (Railways) No. 2 Bill, 2002	23.4.2002	-	23.4.2002 (Consideration and passing)	0-04	-	-	Passed
29.	The Delimitation Bill, 2002	3.5.2002	-	7.5.2002 (Consideration and passing)	3-53	15	-	Passed
30.	The Tea Districts Emigrant Labour (Repeal) Repealing Bill, 2001, as passed by Rajya Sabha	-	4.12.2001	3.5.2002 (Consideration and passing)	0-13	2	2	Passed

31.	The Indian Succession (Amendment) Bill, 2001, as passed by Rajya Sabha	-	4.12.2001	3.5.2002 (Consideration and passing)	0-25	2	2	Passed
32.	The All-India Institute of Medical Sciences (Amendment) Bill, 2001 as passed by Rajya Sabha	-	18.3.2001	3.5.2002 (Consideration and passing)	0-39	2	2	Passed
33.	The St. John Ambulance Association (India) Transfer of Funds (Repeal) bill, 2001, as passed by Rajya Sabha	-	4.12.2001	3.5.2002 (Consideration and passing)	0-05	2	2	Passed
34.	The Petroleum Regulatory Board Bill, 2002	6.5.2002	-	-	-	-	-	Pending
35.	The Multi-State Cooperative Societies Bill, 2002	24.11.2002 (Earlier Session)	-	6.5.2002 (Consideration and passing)	4-27	41	35	Passed
36.	The Salaries and Allowances of Officers of Parliament (Second Amendment) Bill, 2002	7.5.2002	-	8.5.2002 (Consideration and passing)	0-04	-	-	Passed
37.	(%)The Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) bill, 2000	19.12.2000 (Earlier Session)	-	8.5.2002 (Consideration and passing)	2-06	2	2	Passed
38.	The Code of Civil Procedure (Amendment) Bill, 2002, as passed by Rajya Sabha	-	8.5.2002	13.5.2002 (Consideration and passing)	3-05	-	-	Passed
39.	The General Insurance Business (Nationalisation) Amendment Bill, 2001	12.3.2001 (Earlier Session)	-	8.5.2002 9.5.2002 (Consideration and passing)	3-35	6	6	Passed
40.	The Haj Committee Bill, 2002, as passed by Rajya Sabha	-	9.5.2002	16.5.2002 (Consideration and passing)	1-52	22	-	Passed
41.	The Repatriation of Prisoners Bill, 2002	9.5.2002	-	-	-	-	-	Pending
42.	The Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Bill, 2002	10.5.2002	-	-	-	-	-	Pending
43.	The Refugee Relief Taxes (Abolition) Repeal Bill, 2002.	13.5.2002	-	-	-	-	-	Pending
44.	The Patents (Amendment) Bill, 2002, as passed by Rajya Sabha	-	13.5.2002	14.5.2002 (Consideration and passing)	3-14	44	-	Passed
45.	The Insurance (Amendment) Bill, 2001	16.8.2001 (Earlier session)	-	13.5.2002 14.5.2002 15.5.2002	2-36	5	5	Passed

				(Consideration and passing				
46.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2002	14.5.2002	-	15.5.2002 (Consideration and passing	0-08	-	-	Passed
47.	The Cable Television Networks (Regulation) Amendment Bill, 2002	14.5.2002	-	15.5.2002 (Consideration and passing	3-10	-	-	Passed
48.	The Constitution (Ninety-third Amendment) Bill, 2001, as returned by Rajya Sabha with amendments	-	(\$\$)15.5.2002	-	-	-	-	-
49.	The Indian Post Office (Amendment) Bill, 2002.	17.5.2002	-	-	-	-	-	Pending
50.	The Supreme court Judges (Salaries and Conditions of Service) Amendment Bill, 2002	17.5.2002	-	-	-	-	-	Pending

*Discussed together with the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2002.

** The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Prevention of Terrorism (Second) Ordinance, 2001 (No. 12 of 2001) promulgated by the President on 30.12.2001
#The Bill, as passed by Lok Sabha, was rejected by Rajya Sabha on 21.3.2002, motion for consideration of the Bill having been negatived in that House. The Bill, as passed by Lok Sabha and rejected by Rajya Sabha, was passed at the Joint sitting of Houses held on 26.3.2002 from 11.00 hrs. to 21.02 hrs.

@Discussed together with the Constitution (Scheduled Castes) Order (Amendment) Bill, 2002.

\$The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Institutes of Technology (Amendment) Second Ordinance, 2001 (No. 10 of 2001) promulgated by the President on 30.12.2001.

@@The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Passports (Amendment) Second Ordinance, 2001 (No. 11 of 2001) promulgated by the President on 30.12.2001.

(*) On 16.3.2002 Lok Sabha adopted a motion concurring in the recommendation of Rajya Sabha that Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill, Bill was withdrawn in Rajya Sabha on 21.3.2002.

(%) The Short Title of the Bill was changed to the Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Bill, 2002.

(\$\$) The Bill, as passed by Lok Sabha on 28 November, 2001 was passed by Rajya Sabha with amendments on 14 May, 2002. the Bill, as returned by, Rajya Sabha with amendments, was laid on the Table of Lok Sabha on 15.5.2002.

SUMMARY

1. Bills pending at the end of the last Session	36
2. Bills introduced	31
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil

6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
7. Bills passed	38
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills - part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committee by Chairman/Speaker	8
18. Bills reported by Standing Committees	8
19. Bills pending at the end of Ninth Session of Thirteenth Lok Sabha	37

(ii) Bills Referred to the Standing Committees and Presentation/laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee Date of Reference	Date of presentation/ laying of reports	Remarks
1.	The Lok Pal Bill, 2001	14.8.2001 (LS)	Chairman	Home Affairs (4.9.2001)	26.2.2002	Pending in Lok Sabha
2.	The General Insurance Business (Nationalisation) Amendment Bill, 2001	12.3.2001 (LS)	Speaker	Finance (27.8.2001)	8.3.2002	Passed
3.	The Insurance (Amendment) Bill,	16.8.2001	Speaker	Finance	8.3..2002	Passed

	2001	(LS)		(27.8.2001)		
4.	The Foreign Trade (Development and Reuglation) (Amendment) Bill, 2001	24.4.2001 (RS)	Chairman	Commerce (2.5.2001)	8.3.2002	Pending in Rajya Sabha
5.	The Forward Contracts, (Regulation)Amendment Bill, 1998	23.12.1998 (RS)	Speaker	Food, Civil Supplies and Public Distribution (6.2.2001)	14.5.2002	Pending in Rajya Sabha
6.	The Companies (Second Amendment) Bill, 2001	31.8.2001 (LS)	Chairman	Home Affairs (28.6.2000)	14.5.2002	Pending in Lok Sabha
7.	The Offshore Areas Mineral (Development and Regulation) Bill, 2001	31.8.2001 (L.S.)	Chairman	Industry (12.3.2001)	14.5..2001	Pending in Lok Sabha
8.	The Constitution Scheduled Castes Orders (Amendment) Bill, 2001	31.8.2001 (LS)	Speaker	Labour and Welfare (31.8.2001)	17.5.2002	Pending in Lok Sabha
9.	The Protection from Domestic Violence Bill, 2002	8.3.2002 (LS)	Chairman	Human Resource Development (2.5..2002)	-	Pending with Committee
10.	The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Amendment Bill, 2002.	8.3.2002 (LS)	Chairman	Human Resource Development 14.5..2002)	-	Pending with Committee
11.	The Petroleum Regualatory Board Bill, 2002.	8.5.2002 (L.S.)	Speaker	Petroleum and Chemicals (17.5.2002)	-	Pending with Committee
12.	The Indian Post Office (Amendment) Bill, 2002	17.5.2002 (LS)	Speaker	Information Technology (17.5.2002)	-	Pending with Committee
13.	The Election and other Related Laws (Amendment) Bill, 2002	19.3.2002 (LS)	Chairman	Home Affairs (28.5.2002)	-	Pending with Committee
14.	The Repatriation of Prisoners Bill, 2002	9.5.2002 (LS)	Chairman	Home Affairs (28.5.2002)	-	Pending with Committee
15.	The Supreme Court Jidges (Salaries and Conditions of Service) Amendment Bill, 2002	17.5.2002 (LS)	Chairman	Hoem Affairs (28.5.2002)	-	Pending with Committee
16.	The Payment of Wages (Amendment) Bill, 2002	16.5.2002 (RS)	Speaker	Labour and Welfare	-	Pending with Committee

(iii) Private Member's Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the	Date(s) of discussion	Time Taken	No. of amend-ments tabled	No. of amend-ments carried	Progress
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			Table (in the case Bills passed by Rajya Sabha)	in Lok Sabha				
1.	The Backward Calsses (Proportional Representation in Services and Educational Institutions) Bill, 200 by shri Su. Thirunavukkarasa, M.P.	22.3.2002	-	-	-	-	-	Pending
2.	The Agricultural workers (Employment, conditions of service and welfare) Bill, 2001 by Shri G. Mallikarjnappa, M.P.	22.3.2002	-	-	-	-	-	Pending
3.	The Cinematograhp(Amendment) Bill, 2001 (Amendment of section 5B) by Shri G. Mallikarjunappa, M.P.	22.3.2002	-	-	-	-	-	Pending
4.	The Political Parties (Asistance and Regulation) Bill, 2001 by Shri Bir Singh Mahato, M.P.	22.3.2002	-	-	-	-	-	Pending
5.	The Bogus Educational Instituons (Closure) Bill, 2001 by Shri Padam Sen Choudhry, M.P.	22.3.2002	-	-	-	-	-	Pending
6.	The Constitution (Amendment) Bill, 2001 (Amendment of article 19) by Shri G.M. Banatwalla, M.P.	22.3.2002	-	-	-	-	-	Pending
7.	The Compulsory Military Training Bill, 2001 by Shri Iqbal Ahmed Saradgi, M.P.	22.3.2002	-	-	-	-	-	Pending
8.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2001 (Insertion of new Chapter II-B) by Shri Iqbal Ahmed Saradgi, M.P.	22.3.2002	-	-	-	-	-	Pending
9.	The Illegal Immigrants (Identification and Deportation) Bill, 2001 by Shri G.S. Basavaraj, M.P.	22.3.2002	-	-	-	-	-	Pending
10.	The Constitution (Amendment) Bill, 2001 (Amendment of article 269) by Shri Trilochan Kanungo, M.P.	22.3.2002	-	-	-	-	-	Pending
11.	The Mines and Minerals	22.3.2002	-	-	-	-	-	Pending

	(Development and Regulation) (Amendment) Bill, 2001 (Amendment of section 9) by Shri Trilochan Kanungo, M.P.							
12.	The Railways (Amendment) Bill, 2001 (Amendment of section 126, etc.) by Shri Subodh Mohite, M.P.	22.3.2002	-	-	-	-	-	Pending
13.	The Indian Medical Council (Amendment) Bill, 2001 (Amendment of section 13, etc) by Shri Subodh Mohite, M.P.	22.3.2002	-	-	-	-	-	Pending
14.	The Code of Criminal Procedure (Amendment) Bill, 2001 (Amendment of sections 154 and 161) by Shri Subodh Mohite, M.P.	22.3.2002	-	-	-	-	-	Pending
15.	The Government Employees (Protection from Harassment) Bill, 2001	22.3.2002	-	-	-	-	-	Pending
16.	The Farmers (Removal of Indebtedness) Bill, 2001 by Shri Vaiko, M.P.	22.3.2002	-	-	-	-	-	Pending
17.	The Constitution (Scheduled Castes) Order (Amendment) bill, 2001 (Omission of paragraph 3) by Shri Vaiko, M.P.	22.3.2002	-	-	-	-	-	Pending
18.	The Communication Laws (Amendment) Bill, 2001 by Shri Vaiko, M.P.	22.3.2002	-	-	-	-	-	Pending
19.	The Payment of Unemployment Allowance Bill, 2002 by Shri Bir Singh Mahato	22.3.2002	-	-	-	-	-	Pending
20.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2002 (Amendment of section 8A) by Shri Ramesh Chennithala, M.P.	22.3.2002	-	-	-	-	-	Pending
21.	The Constitution (Amendment) Bill, 2002 (Amendment of article 105) by Shri Ramesh Chennithala, M.P.	22.3.2002	-	-	-	-	-	Pending
22.	The Constitution (Amendment) Bill, 2002 (Amendment of article 124) by Shri Ramesh Chennithala, M.P.	22.3.2002	-	-	-	-	-	Pending
23.	The Environment (Protection) (Amendment) Bill, 2002 (Insertion of new	22.3.2002	-	-	-	-	-	Pending

	section 6A) by Shri Ramesh Chennithala, M.P.							
24.	The Working Women Welfare Bill, 2000 by Prof. Kailasho Devi, M.P.	22.3.2002	-	-	-	-	-	Pending
25.	The Jute Packaging Materials (Compulsory) Use in Packing Commodities (Repeal) Bill, 2001 by Shri C.N. Singh, M.P.	22.3.2002	-	-	-	-	-	Pending
26	The Code of Criminal Procedure (Amendment) Bill, 2001 (Amendment of section 357) by Adv. Uttamrao Dhikale, M.P.	22.3.2002	-	-	-	-	-	Pending
27	The Constitution (Amendment) Bill, 2001 (Amendment of article 243ZD, etc.) by Adv. Uttamrao Dhikale, M.P.	22.3.2002	-	-	-	-	-	Pending
28	The Constitution (Amendment) Bill, 2001 (Insertion of new articles 151A and 151J) by Adv. Uttamrao Dhikale, M.P.	22.3.2002	-	-	-	-	-	Pending
29	The Drugs Regulatory Authority Bill, 2001 by Adv. Uttamrao Dhikale,	22.3.2002	-	-	0-24 taken on introduction of Bills at Sl. No. 1 to 29	-	-	Pending
30	The Constitution (Amendment) Bill, 2000 (Substitution of new Schedule for Seventh Schedule) by ?shri Vaiko, M.P.	10.8.2001	-	29.11.2001 (Eighth Session) 22.3.2002 3.5.2002	4-19 (excluding 29 minutes taken during Eighth Session)	3	Nil	Withdrawn by leave of the House
31	The Farmers and Agricultural Workers Compensation Fund Bill, 2001 by shri Hannan Mollah, Bill	3.5.2002	-	-	-	-	-	Pending
32	The Constitution (Amendment) Bill, 2001 (Amendment of articles 123 and 213) by Shri Hannan Mollah, M.P.	3.5.2002	-	-	-	-	-	Pending
33	The Agricultural Workers Welfare Bill, 2001 by Shri Hannan Mollah, M.P.	3.5.2002	-	-	-	-	-	Pending
34	The Unorganised Workers (Provident Fund) Bill, 2002 by shri Sushilkumar Shinde, M.P.	3.5.2002	-	-	-	-	-	Pending
35	The Free Education (For	3.5.2002	-	-	-	-	-	Pending

	Children of Parents Living Below Poverty Line) Bill, 2002 by Shri Sushilkumar Shinde, M.P.							
36	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2002 (Amendment of the Schedule) by Shri P. Mohan.	3.5.2002	-	-	-	-	-	Pending
37	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2002 by Shri Kodikunnil suresh, M.P.	3.5.2002	-	-	-	-	-	Pending
38	The Reservation for Scheduled Castes and Scheduled Tribes (in Private Sector) Bill, 2002 by Shri Kodikunnil Suresh, M.P.	3.5.2002	-	-	-	-	-	Pending
39	The Constitution (Amendment) Bill, 2002 (Amendment of articles 124 and 216) by Shri Kodikunnil Suresh, M.P.	3.5.2002	-	-	-	-	-	Pending
40	The Cashew Board Bill, 2002 by Shri Kodikunnil Suresh, M.P.	3.5.2002	-	-	0-07 taken on introduction of Bills at Sl. Nos. 31 to 40			Pending
41	The Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 2000 by Dr. V. Saroja, M.P.	28.7.2000	-	3.5.2002	0-01	-	-	Discussion on the motion for consideration not concluded. Pending

SUMMARY

1. Bills pending at the end of the last Session	235
2. Bills introduced	39
3. Bills withdrawn	02
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 2930 of Bulletin-Part II, dated 31.5.2002	272

4. CALLING ATTENTION

Sl. No.	Subject	Name of member who called attention	Name of Minister Date when taken up	Time Taken H-M
1.	Situation arising due to denial of a financial package to Bihar	Dr. Raghuvansh Prasad Singh	Smt. Vasundhara Raje 23.4.2002	0-36
2.	Situation arising out of non-revival of IISCO (Indian Iron and Steel Comapny) by Government	Shri Basudeb Acharia	Shri Braja Kishore Tripathy 9.5.2002	0-39
3.	Situation arising out of reported regional imbalance in various parts of the country especcially in Northern parts of West Bengal	Shri Priya Ranjan Dasmunsi	Smt. Vasundhara Raje 15.5.2002	0-34
4.	Situation arising out of Government's inaction for revival of Hindustan Fertilizers Corporation of India and Fertilizers Corporation of India.	Shri Sunil Khan	Shri Sukhdev Singh 16.5.2002	0-25

5. COMMITTEES

(I) Financial Committees

Sl. No.	Name of Committee	Date of Constituion	No. of Sittings	Duration H-M	Average percentage of attendance by members	Study Tours/ Local Visits Under taken	Reports Presented Original Action taken	Remarks
1.	Committee on Estimates	01.05.2002	5	6-65	45.33%31.6%	#2	2 1	-
2.	Committee on Public Undertakings	01.05.2001	3	2-15	45%	-	*13 -	@Study Tour Reports
3.	Committee on Public Accounts	**27.4.2001 ***6.5.2002	6	8-25	53%	@1	6 3	-
			14	17-25	47.77%	3	21 4	

#One Local Visit and One weekend tour in two study groups.

** For 2001-2002

*** For 2002-2003

@One weekend Study Tour on 28.4.2002.

(II) Standing Committees

Sl.No.	Name of Committee	Date of Constitution	No. of sitting	Duration H-M	Average percentage of attendance by members	Study/ Tours/ Local Visits Undertaken	Reports Presented Original-Action Taken	Remarks
1.	Committee on Agriculture	01.01.2002	8	17-20	45.6%	-	5 5	*
2.	Committee on Defence	01.01.2002	3	11-00	65%	1	1 1	
3.	Committee on Energy	01.01.2002	8	13-00	40.65%	-	6 6	
4.	Committee on External Affairs	01.01.2002	6	10-20	36%	-	@1 @@1	-
5.	Committee on Finance	01.01.2002	11	20-30	41.35%	-	5 1	
6.	Committee on Food, Civil Supplies and Public Distribution	01.01.2002	5	84-10	40.2%	-	3 -	-
7.	Committee on Labour & Welfare	01.01.2002	5	10-30	48.1%	-	3 -	One Report on Bill
8.	(i) Committee on Petroleum and Chemicals	01.01.2002	9	12-05	48.8%	-	4 -	
.	<i>Sub-Committees -IV</i>	28.01.2002	1	01-00	*62.55%	-	-	*NUMBER OF MEMBERS-8
9.	Committee on Railways	01.01.2002	7	11-50	45%	-	1 -	One Action Taken Statement
10.	Committee on Urban and Rural Development	01.01.2002	11	19-30	48.71%	1	5 5	-
11.	Committee on Information & Technology	01.01.2002	19 4	36-05 7-00	37.30% 65%	--	5 4 -	Sittings of Sub-Committee

*Two action taken statements of the Government were laid on the Table.

@ Report on Demands for Grants of MEA for the year 2002-2003.

@@ Report on Action Taken Replies of the Government on Recommendations contained in 5th Report of CEA on Demand for Grants of the Ministry of External Affairs for the year 2001-2002.

The Committee also laid a statement showing Action Taken Replies of the Government on Recommendations contained in Chapter I of the 6th Report on Action Taken on Recommendations contained in 3rd Report of the Committee on "India's Role in United Nations with particular reference to her claim for permanent membership of security council."

(III) Committees other than Financial and Standing Committees

Sl.No.	Name of Committees	Date of Consitution	No. of sittings	Duration H-M	Average % of attendance by members	Study/Tours/Local Visits Under taken	Reports Presented Original/ Action Taken	Remarks
1.	Business Advisory Committee	*20.11.2001	8	4-35	71.66%	-	7 -	*Re-constituted
2.	Committee on Privileges	\$13.32002	2	2-40	57%	-	-	\$Re-constituted
3.	Committee on Ethics	16.6.2002	1	0-35	33%-	-	-	@
4.	Committee on Absence of Members from the sittings of the House	25.1.2002	1	1-00	60%	-	1 -	-
5.	Committee on Government Assurances	16.1.2002	2	1-20	50%	-	3 -	-
6.	Committee on Papers Laid on the Table	25.1.2002	3	1-45	70.33%	-	1 1	-
7.	Committee on Petitions	22.1.2002	4	2-10	56%	-	3 -	-
8.	Committee on Private Members' Bills and Resolutions	16.1.2002	3	4-00	38%	-	3 -	-
9.	Joint Committee on Offices of Profit	27.12.1999	2	1-10	36.67%	-	1 -	-
10.	Committiee on the Welfare of Scheduled Castes and Scheduled Tribes	04.05.2002	5	10-00	46.67%	-	- -	Two Tour Report
11.	Rules Committee	16.01.2002	-	-	-	-	1 -	-
12.	(i) House Committee	27.11.2001	1	1-30	70%	-	-	-
	(ii) Sub committee of Hosue Committee on Furnishing	5.12.2001	1	1-00	50%	-	-	-
	(iii) Study Group of House Committee to examine matters relating to misuse of motor garages	05.12.2001	1	1-30	75%	-	-	-
13.	Committee on Subordinate Legislation	30.01.2002	2	1-15	40%	-	1 -1	-
14.	Joint Committee on Salaries and Allowances of Members of Parliament	16.1.2002	2	3-45	50%	-	1 -	-
15.	General Purposes Committee	21.2.2000	-	-	-	-	-	-
16.	Railway Convention Committee	21.01.2000	4	4-00	50%	-	2 -	-
17.	Joint Committee on Food Management in Parliament	12.05.2000	5	5-30	36%	-	-	-

House Complex

* The First Report of the Committee on Ethics which was laid on the Table of the House on 22.11.2001, on a motion moved by Shri Somnath Chatterjee, M.P. was adopted by the House on 16.5.2002.

6. DIVISIONS

S.No.	Date	Subject Matter	Breif question on whcih Division was sought	Final Result	Remarks
1.	18.3..2002	Prevention of Terrorism Bill, 2002 moved by L.K. Advani, Minister of Home Affairs	On the motion for passing	Adopted Ayes:264 Noes:148 Abst. Nil	By Operating AVR-machine
2.	26.3.2002	Prevention of Terrorism Bill, 2002 moved by Shri L.K. Advani, Minister of Home Affairs during the Joint Sitting of the Houses of Parliament held on 26 March, 2002 in the Central Hall.	On the motion for consideration	Adopted Ayes:425 Noes: 294 Abst. Nil	By distribution of slips
3.	30.4.2002 & 1.5.2002	Motion under Rule 184 that "This House expressess its grave concern over the failure of the administration in ensuring the security of minority community in various parts of the country, specially in Gujarat, and urges upon the Government to take effective steps to restore confidence of the minority communities and to protect thme" moved by Shri Mulayam Singh Yadav, M.P.	Adoption of the motion	Negatived Ayes:194 Noes: 281 Abst. 5	By Operating AVR-machine

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken H-M
RAILWAY BUDGET			
Budget (Railways) for 2002-2003	26.2.2002	21.3.2002 *General Discussion *Discussion and voting on Demands for Grants on Accounts (Railways)*	1-00
Supplementary Demands for Grants (Railways) for 2001-2002	8.3.2002	21.3.2002 *Discussion and voting on Supplementary Demands for Grants (Railways)	9-20
Demands for Grants (Railways) for 2002-2003	28.2.2002	23.4.2002 Discussion and voting	4-43

GENERAL BUDGET			
Budget (General) for 2002-2003	28.2.2002	19.3.2002 * General Discussion 20.3.2002 * Discussion and voting on Demands for Grants on Account (General)	1-47
Supplementary Demands for Grants in respect of Budget (General) for 2001-2002	13.3.2002	19.3.2002 20.3.2002 * Discussion and voting on Supplementary Demands for Grants (General)	14-26
Demands for Excess Grants (General) 1998-99	13.3.2002	19.3.2002 20.3.2002 * Discussion and voting on Demands for Excess Grants (General)	
Discussion and voting on Demands for Grants of Ministry/ Department of Agriculture		24.4.2002 (at 6.03 p.m.)	0-07
GULLOTINING OF THE DEAMNDS FOR GRANTS OF MINISTRIES/DEPARTMENTS OF			
1. Agro 2. Chemicals & fertilizer 3. Civil Aviation 4. Coal and Mines 5. Commerce and Industry 6. Communication and Information Technology 7. Defence 8. Disinvestment 9. Development of North Eastern Region 10. Environment and Forests 11. External Affairs 12. Finance 13. Consumer Affairs, Food and Public Dis. 14. Food Processing Industries 15. Health and Family Welfare 16. Home Affairs 17. Human Resource Development 18. Heavy Industries and Public Enterprises 19. Information and Broadcasting 20. Labour 21. Law, Justice and Company Affairs 22. Non-Conventional Energy Sources 23. Parliamentary Affairs 24. Personnel, Public Grievances and Pensions 25. Petroleum and Natural Gas 26. Planning 27. Power 28. Rural Development 29. Science and Technology 30. Small Scale Industries 31. Statistics and Programme Implementation 32. Steel 33. Road Transport and Highways			

34. shipping			
35. Textiles			
36. Tourism and Culture			
37. Tribal Affairs			
38. Urban Development and Poverty Alleviation			
39. Water Resources			
40. Social Justice and Empowerment			
41. Youth Affairs and Sports			
42. Atomic Energy			
43. Ocean Development			
44. Space			
45. Rajya Sabha			
46. Lok Sabha			
47. Secretariat of Vice-President			
UTTAR PRADESH BUDGET			
Budget (Uttar Pradesh) for 2002-2003	19.3.2002	20.3.2002 *General discussion. *Discussion and voting on Demands for Grants on Accounts	
Supplementary Demands for Grants (Uttar Pradesh) 2001-2002	19.3.2002	20.3.2002 *Discussion and voting on Supplementary Demands for Grants (Uttar Pradesh)	0-18

* Discussed together

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when leave granted
1.	Shri Vinod Khanna	25.2.2002 to 20.3.2002	14.5.2002
2.	Shri Ashok Kumar Singh Chandel	25.2.2002 to 22.3.2002 and 15.4.2002 to 17.5.2002	14.5.2002
3.	Shri Rizwan Zaheer	27.11.2001 to 19.12.2001 and 25.2.2002 to 7.3.2002	14.5.2002
4.	Shri Tara Chand Sahu	25.2.2002 to 22.3.2002	14.5.2002
5.	Shri Rajesh Ranjan	19.11.2001 to 19.12.2001 and 25.2.2002 to 18.3.2002	14.5.2002
6.	Shri Th. Chaoba Singh	25.2.2002 to 22.3.2002	14.5.2002
7.	Shri T. Govindan	27.2.2002 to 22.3.2002 and 15.4.2002 to 17.5.2002	14.5.2002
8.	Km. Bhawana P. Gawali	25.2.2002 to 11.3.2002	14.5.2002

9. MOTIONS

(i) Motions for Election of Speaker

Sl. No.	Brief Subject	Under Rule	Proposer	Secondar	Date of Election	Decision of the House
1.	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Atal Bihari Vajpayee	Shri L.K. Advani	10.5.2002	Moved and Adopted
2	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri George Fernandes	Shri K. Yerrannaidu	10.5.2002	Moved but not put to vote in view of motion at S. No. 1 having been Adopted
3	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Sharad Yadav	Shri Ramjiwan Singh	10.5.2002	-do-
4	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Ashok N. Mohol	Sh Laxmanrao Patil	10.5.2002	-do-
5	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Anant Gangaram Geete	Shri Prakash Paranjpe	10.5.2002	-do-
6	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Omar Abdullah	Shri Ali Mohmad Naik	10.5.2002	-do-
7	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Murasoli Maran	Shri S. S. Palanimanickam	10.5.2002	-do-
8	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Haribhau Shankar Mahale	Shri M. Master Mathan	10.5.2002	-do-
9	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Shri Prakash Yashwant Ambedkar	Shri Thawar Chand Gehlot	10.5.2002	-do-
10	Choosing shri Manohar Joshi as the Speaaker of Lok Sabha	7	Dr. C. Krishnan	Shri N. T. Shanmugam	10.5.2002	-do-
11	Choosing shri	7	Kum.	Shri Akbor Ali	10.5.2002	-do-

	Manohar Joshi as the Speaker of Lok Sabha		Mamata Banerjee	Khandokar		
12	Choosing shri Manohar Joshi as the Speaker of Lok Sabha	7	Shri Braja Kishore Tripathy	Shri Trilochan Kanungo	10.5.2002	-do-

MOTIONS UNDER RULES 191 AND 342

Brief Subject	Motion under Rule	Name of member who moved	Date(s) of discussion	Time taken H-M	Ministry/ Deptt. concerned	Amendments Tabled/ moved adopted	Remarks
Failure of the administration in ensuring the security of minority community in various parts of the country, specially in Gujarat	191	*Shri Mulayam Singh Yadav	30.4.2002	16-21	Home Affairs	Tabled-4 Moved-3 Adopted-Nil	Negatived

SUMMARY

No. of notices received : 676

No. of motions admitted : 83

No. of motions discussed : 1

No. of motions remained part-discussed : Nil

Total time taken : 16 hrs. 21 minutes

(iii) Motion Under Rule 388 for Suspension of Rule

Brief Subject	Name of Member who moved	Date(s) on which motion discussed	Time Taken	Remarks
Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause of which it relates, in its application to Government amendments Nos. 19, 24,30,48,50,51,55,60,61,62 and 65 to the Finance Bill, 2002	Shri Yashwant Sinha	29.4.2002	0-11	Adopted

10. OATH AND AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken
1.	Shri Ram Rati Bind	Mizrapur/ Uttar Pradesh	Oath	Hindi	26.2.2002	0-02
2.	Shri Dip Gogoi	Kaliabaor/ Assam	Oath	English	28.2.2002	0-05
3.	Shri H. D. Devegowda	Kanakapura/ Karnatak	Oath	Kannada	28.2.2002	0-05
4.	Shri Jyotiraditya Madhavrao Scindia	Guna/ Madhya Pradesh	Oath	Hindi	-do-	-do-
5.	Shri Khagen Das	Tripura West/ Tripura	Affirmation	Bengali	7.3.2002	0-04
6.	Chowdhary Talib Hussain	Jammu/ Jammu & Kashmir	Oath	English	-do-	-do-

11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary References	Time Taken
1.	Shri Uttam Rao Laxmanrao Patil (Member, Second and Ninth L.S.)	18.11.2001	25.2.2002	
2.	Shri S.D. Somasundaram (Member, Fourth to Sixth L.S.)	6.12.2001	-do-	
3.	Shri Bhola Manjhi (Member, Fifth L.S.)	18.12.2001	-do-	time taken 0-12 minutes (for columns 1-8)
4.	Shrimati Suseela Gopalan (Member, Fourth, Seventh and Tenth L.S.)	19.12.2001	-do-	
5.	Shri K.T.K. Tangamani (Member, Second Lok Sabha)	26.12.2001	-do-	
6.	Shrimati Pramila Dandavate (Member, Seventh Lok Sabha)	01.01.2002	-do-	
7.	Shri Bhagu Nandu Malvia (Member, First Lok Sabha)	10.01.2002	-do-	
8.	Shri Shiv Parsad Sahu (Member, Seventh and Eighth Lok Sabha)	23.01.2002	-do-	
9.	Smt. Kailash Patil (Member, Seventh Lok Sabha)	9.11.2001	1.3.2002	
10.	Shri S.B. Patil	20.12.2001	-do-	0-05

	(Member, Third to Sixth Lok Sabha)			for Sl. No. 9 to 11
11.	Shri Inder Nath Bhagat (Member, Twelfth Lok Sabha)	29.12.2001	-do-	
12.*	Shri G.M.C. Balayogi (Speaker, Lok Sabha)	03.3.2002	4.3.2002	0-09
13.	Shri Jagdish Narayan Mandal (Member, Fifth Lok Sabha)	10.2.2002	7.3.2002	0-02
14.	Shri Ahsan Jafri (Member, Sixth Lok Sabha)	28.02.2002	-do-	-d0-
15.	Shri Bhagwan Din (Member, Constituent Assembly)	18.2.2002	22.3.2002	0-11
16.	Shri P.G. Mavalankar (Member, Fifth and Sixth Lok Sabha)	14.3.2002	-do-	-do-
17.	Shri L. Balaraman (Member, Eighth, Ninth and Eleventh Lok Sabha)	26.2.2002	15.4.2002	
18.	Shri K. Narayana Rao (Member, Fourth and Fifth Lok Sabha)	3.3.2002	-do-	
19.	Shri Surendra Jha Sharma (Member, Sixth Lok Sabha)	5.3.2002	-do-	
20.	Shri Shankar Lal Sharma (Member, Eighth Lok Sabha)	30.3.2002	-do-	0-06 (for Sl. No. 17-20)
21.	Shri V.N. Swaminathan (Member, Seventh Lok Sabha)	4.3.2002	23.4.2002	0-04
22.	Shri G.K. Manay (Member, Second Lok Sabha)	14.4.2002	8.5.2002	
23.	Shri M.S. Oberoi (Member, Fourth Lok Sabha)	3.5.2002	-do-	time taken 0-5 minutes (for columns 22 & 23)
24.	Shri Vinayak Prasad Yadav (Member, Sixth Lok Sabha)	7.1.2002	14.5.2002	
25.	Shrimati Gayatri Devi (Member, Seventh Lok Sabha)	10.5.2002	-do-	time taken 0-5 minutes (for columns 24 & 25)

*House was adjourned for the day without transaction any business.

12. PAPERS LAID ON THE TABLE

(A) By Government	2110
(B) By Private Members	-Nil-

13. PETITIONS

Petitions presented by Members One

14. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion	Members who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time Taken H-M	President's message reported on
25.2.2002	15.3.2002 16.3.2002	Shri Vijay Kumar Malhotra Shri Anant Gangaram Geete	1066	-	16.3.2002	12-24	18.3.2002

15. Privilege Matters

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time Taken H-M	Decision of Chair/House
1.	Question of privilege given notice of by Dr.	Dr. Raghuvansh	26.4.2002	0-02	Deputy Speaker, who was i the chair observed that

	Raghuvansh Prasad singh, MP agaisnt the Prime Minister for having allegedly cast asperions on the Chair and on the House.	Prasad Singh			the Prime Minister had written to him denying all that appeared in the press and he was satisfied with the denial and had accepted it. Accordingly he has treated the matter as closed.
2.	Question of privilege given notice of by Shri Priya Ranjan Dasmunsi, MP agaisnt the Prime Minister for allegedly misleading the House on 1 May, 2002 while intervening during discussion under Rule 184 on the situation of Guajrat	Shri Priya Ranjan Dasmunsi	16.5.2002	004	Hon'ble Speaker observed that he had disallowed the notice of question of privilege after taking into account clarification given by the Prime Minister

16. Questions

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers

760*

(b) Number of Questions orally answered 66

(ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List 2

(b) Number of Short Notice Question orally answered 1

(c) Number of Short Notice Question laid on Table of the House 1

(iii) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers

7908

(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent

8602

(iv) Half-an-hour discussion arising out of answers to question during the Ninth session of Thirteenth Lok Sabha

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the Discussion	Date of discussion	Ministry/Deptt.	Time Taken H-M
1.	Damage to	Shri Priya Ranjan	6.5.2002	Road Transport and	0-35

	National Highways due to flood	Dasmunsi		Highways	
2.	Foreign funding to Madarsas	Shri Priya Ranjan Dasmunsi	14.5.2002	Home Affairs	0-45
3.	Power theft	shri Naresh Puglia	15.5.2002	Power	0-45

*Including 3 Question withdrawn from Starred List of Questions.

17. RESIGNATION OF MEMBER

Name of Member	State	Constituency	Date on which accepted by Deputy Speaker	Remarks
Kumari Mayawati	Uttar Pradesh	Akbarpur	7.3.2002	Resigned on 7.3.2002, consequent upon her election to Uttar Pradesh Legislative Assembly. Announcement was made in the House on 8.3.2002

18. RESOLUTIONS

(I) Resolution placed before the House by the Speaker

Subject	Date of placement before the House	Time Taken H-M	Ministry/ Department concerned	Remarks
"This House strongly condemns the most dastradly attack at	17.5.2002	0-02	Home / External Affairs	Unanimously adopted

Kaluchak, Jammu on 14th May, 2002 by terrorists belonging to LeT & JeM from across Pakistan and conveys its heartfelt sympathies to the bereaved families.

We have consistently tried to build friendly relations with Pakistan through the mechanisms provided by simla Agreement and Lahore Declaration to solve all existing problems. But our great disappointment, our efforts did not meet with the desired response from Pakistan.

It is essential that the leaders of the World community take note of the continuing acts of terrorism encouraged by Pakistan so that united and effective action can be taken against the same.

The House now resolves to

fight against such senseless acts of terrorism which are against humanity as a whole in a united and determined manner and declares this Nation's commitment to see an end to this menace.				
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(II) Statutory Resolutions

Sl. No.	Subject	Article/ Section of the Constitution/ act	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
*1.	Disapproval of the Institutes of Technology Ordinance, 2001 (No. 10 of 2001) promulgated by the President on 30.12.2001.	Article 123	Shri Basudeb Acharia	16.3.2002	0-08	Human Resource Development	Withdrawn
#2.	Disapproval of the Passports (Amendment) Second Ordinance, 2001 (No. 11 of 2001) promulgated by the President on 30.12.2001	Article 123	Shri Basudeb Acharia	16.3.2002	0-03	External Affairs	Withdrawn
@3.	Disapproval of the Prevention of Terrorism	Article 123	Shri Ajoy Chakraborty	18.3.2002	6-31	Home Affairs	Negatived

	(Second Ordinance), 2001 (No. 12 of 2001) promulgated by the President on 30.12.2001						
4.	Approval of Notification No. 2/2002-Customs dated January 8, 2002 [G.S.R. 14(E) dated January 8, 2002] regarding enhancing the customs duty applicable to goods falling under sub-heading 5201.00 from 5% ad valorem to 10% advalorem.	Sub-Section (1) of Section 8 of Customs Tariff Act, 1975	Shri Gingee N. Ramachandran	19.3.2002	0-02	Finance	Adopted

* Discussed together with the motion for consideration of the Institutes of Technology (Amendment) Bill, 2002

* Discussed together with the motion for consideration of the Passports (Amendment) Bill, 2002.

* Discussed together with the motion for consideration of the Prevention of Terrorism (Amendment) Bill, 2002

(iii) Private Member's Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Departments	Remarks
1.	In view of the unabated population explosion in the country which has thwarted all development works,	Smt. Jas Kaur Meena	29.11.2001 (Eighth Session) 29.11.2001	1-59 (excluding 1 hour and 16 minutes taken during Eighth session)	Health and Family Welfare	Withdrawn

	<p>perpetuated inequalities in society and resulted in poverty, unemployment and illiteracy, and which has to be addressed to as a national issue shorn of any political or sectarian consideration, this House calls upon the Government to</p> <p>-</p> <p>(i) expedite the passing of Constitution Seventh-ninth (Amendment) Bill, 1992 providing for disqualification for being chosen as, and for being, a member of either House of Parliament or either House of the Legislature of a State for violation of small family norm; and</p> <p>(ii) bring forward a suitable legislation to bar persons having more than three living children from holding positions and appointments in Government services and to disentitle such persons from availing of benefits under any welfare scheme of the Government</p>					
2.	This House	Smt.	8.3.2002	3-06	Road	Withdrawn

	urges upon the Governemnt to extend National Highway 28A from Chhapwa to Kushinagar via Betia, Lauria, Bagaha, Chhitoni Rail cum Road Bridge in the States of Bihar and Uttar Pradesh and also to convert important State Highways to National Highways in all the States on priority basis.	Madan Prasad Jaiswal	23.3.2002		Transport and Highways	
3.	This House urges upon the government to formulate a comprehensive policy for all round development of economically, socially and educationally backward people of the country and particularly of the Chhattisgarh State and to implement the same within a period of five years	Shri Punnul Lal Mohale	22.3.2002 10.5.2002	2-30	Planning	Discussion not concluded.

19. SHORT DURATION DISCUSSIONS (RULE 193)

Sl.No.	Brief Subject	Under Rule	Name of member who moved	Date(s) of discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Godhra killings and subsequent violence in Gujarat	193	Shri Priya Ranjan Dasmunsi	11.3.2002	8-15	Home Affairs	Discussion concluded
2.	On the statement made by the Prime Minister regarding current situation in Ayodhya in the wake of Supreme Court Judgement.	193	*Shri S. Jaypal Reddy	16.3.2002	4-35	Home Affairs	Discussion concluded
3.	Financial package for the State of Bihar	193	Dr. Raghuvansh Prasad Singh	16.5.2002	5-05	Planning	Discussion concluded
4.	Terrorist attack on bus passengers and army camp at Kaluchak in Jammu on 14.5.2002	193	@Smt. Sonia Gandhi	17.5.2002	6-29	Home Affairs	Discussion concluded

*On behalf on Shri Mani Shankar Aiyar

@ On behalf of Shri Priya Ranjan Dasmunsi

SHORT DURATION DISCUSSION UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

Number of notices received : 196

Number of discussions admitted : 5

Number of discussion held : 4

Number of discussions remained part-discussed : NIL

Total time taken : 24 Hours 24 Minutes

20. SITTINGS OF THE LOK SABHA

S. No..	Subject	Date	Remarks
1.	Cancellation of sittings of Lok Sabha	4.3.2002	In the meeting of Deputy Speaker with Leaders of Parties/Groups , held on the 4th March, 2002, it was dcided that due to sudden demise of Shri G.M.C. Balayogi, Speaker,

	fixed for Tuesday, the 5th and Wednesday, the 6th March, 2002		on the 3rd March, 2002, the sittings of the House fixed for Tuesday, the 5th and Wednesday, the 6th March, 2002 might be cancelled. Accordingly, sittings fixed for Tuesday, the 5th and Wednesday, the 6th March, 2002 were cancelled.
2.	Cancellation and fixation of sitting of Lok Sabha on Monday, the 11th and Saturday, the 16th March, 2002 respectively	4.3.2002	On the recommendation of Business Advisory committee (31R), the House agreed to cancel its sitting fixed for Monday, the 11th March, 2002 and to sit on Saturday, the 16th March, 2002 for completion of rugen items of Governemtn and other Business.
3.	Fixation of sittings of Lok Sabha on Monday, the 11th March, 2002.	7.3.2002	On Thusday, the 7th March, 2002 while presenting (32 Report) to the House, Minister of Parliamentary Affairs informed the House that Business Advisory Committee at its meeting held on that day recommended that the sitting of the House fixed for Monday, the 11th March, 2002, which was erlier cancelled, might be held as scheduled. The House agreed and the sitting was, accordingly, held on the 11th March, 2002
4.	Fixation of sitting of Lok Sabha on Saturday, the 23rd March, 2002.	15.3.2002	Lok Sabha agreed with the recommendation of Business Advisory committee (33r) to the House might sit on Saturday, the 23rd March, 2002 in order to provide sufficient time for completion of essential items of Government Business.
5.	Cancellation of sitting of Lok Sabha on Saturday, the 23rd March, 2002	21.3.2002	As decided in the meeting of the Busienss Advisory committee held on Thursday, the 21st March, 2002 and agreed to by the House, the sitting of the House for Saturday, the 23rd March, 2002 which was fixed earlier was cancelled as Private Members' Business scheduled to be taken up on Saturday, the 23rd March 2002 was transacted on Friday, the 22nd March, 2002 itself, 34 Report of Business Advisory Committe, containing above recommendation, ws presented to the House and adopted by the House on Monday, the 15th and Tuesday, the 16th April, 2002 respectively.

21. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/Observations/References/Rulings

Sl. No.	Subject	By whom	Date
1.	*Observation re. maintenance of communal harmony amity between different sections of the society and to	The Deputy Speaker	11.3.2002

	defeat the nefarious designs of communal and divise forces		
2.	**Observation re. condemning the incidents of violence and acts of vandalism in the precincts of the Orissa Legislative Assembly on 16.3.2002	The Deputy Speaker	18.3.2002
3.	Announcements re. advancement of Private Members' Business listed for 23.3.2002 and cancellation of sitting fixed for 23.3.2002.	The Chair	21.3.2002
4.	Observation re. permission to lay written text of speeches on the Table of the House during Discussion on Budget (Railways) 2002-2003	The Deputy Speaker	21.3.2002
5.	Annoucement re. adjournment of House till 26.3.2002 for Joint Sitting with Rajya Sabha in the Central Hall to deliberate and vote on the prevention of terrorism Bill, 2002	The Deputy Speaker	22.3.2002
6.	Observation re. incident of violence on 7.4.2002 within the sacred precincts of the Sabarmati Ashram, Gujarat	The Deputy Speaker	16.4.2002
7.	Reference re. 50th Anniversary of the first sitting of the two Houses of Parliament of India.	The Speaker	13.5.2002
8.	Valedictory reference on the conclusion of Ninth Session of Thirteenth Lok Sabha.	The Speaker	17.5.2002

* After the conclusion of Discussion Under Rule 193 on the subject

** After the submissions were made by members on the subject.

22. STATEMENTS

(i) Statements made/laid by ministers under Rule 372 during Ninth Session of Thirteenth Lok Sabha

Sl.No.	Brief Subject	Name of Minister	Date	Time- Taken
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1*.	Guidelines for granting authorization to market transportation fuels	Shri Ram Naik	8.3.2002	0-01
2*.	Government Business for the week commencing 11.3.2002	Shri Santosh Kumar Gangawar	8.3.2002	0-01
3.	Outbreak of Pneumonic plague in Himchal Pradesh	Dr. C.P. Thakur	13.3.2002	0-01
4@.	Current situation in Ayodhya in the wake of Supreme Court Judgement	Shri Atal Bihari Vajpayee	14.3.2002	0-05
5.	Incident at the Army Recruitment Rally, Lucknow	Shri George Fernandes	15.3.2002	0-03
6.	Petroleum products prices	Shri Ram Naik	16.3.2002	0-04
7.	Approval for use of Ethanol in petrol as Oxygenate in place of ETBE	Shri Ram Naik	20.3.2002	0-05
8.	Commonwealth Summit in Australia	Shri Jaswant Singh	22.3.2002	0-04
9.	Extension of ceasefire agreement with NSCN (K) by a period of one year w.e.f. 28th April, 2002	Shri L.K. Advani	26.4.2002	0-02
10.	Government Business for the week commencing 29.4.2002.	Shri Pramod Mahajan	26.4.2002	0-02
11.	Government Business for the week commencing 6.5.2002	Shri Pramod Mahajan	3.5.2002	0-04
12.	**National Tourism Policy 2002	Shri Jagmohan	6.5.2002	0-02

13	Government Business for the week commencing 13.5.2002	Shri Pramod Mahajan	10.5.2002	0-06
14	Derailment of 2402 DN Shramjeevi Express on Faizabad-Zafrabad Section of Lucknow Division, Northern Railway on the 12.5.2002	Shri Nitish Kumar	13.5.2002	0-06
15	Terrorist attack on bus passengers and at army camp at Kaluchak near Jammu	Shri L. K. Advani	14.5.2002	0-04
16	Clarification by Finance Minister in response to the issue raised by Shri Pawan Kumar Bansal, MP in the House on 13.5.2002	Shri Yashwant Sinha	15.5.2002	0-03

* Laid a copy (Hindi and English Versions) on the Table of the House.

@Clarificatroy questions were asked.

** Laid a copy (Hindi and English Versions) alongwith National Tourism Policy on the Table of the House.

(ii) Matters Under Rule 377

Position regarding receipt of replies from ministries concerned during Thirteenth Lok Sabha as on 2.7.2002

	Total Number of matters raised	No. of replies sent to members by ministers and copies endorsed to LSS	Percentage of replies sent to members by the ministers
First Session (20.10.1999 to 29.10.1999)	49	43	89.58
Second Session (29.11.1999 to 23.12.1999)	174	138	79.31
Third Session (23.2.2000 to 17.5.2000)	225	159	70.67
Fourth Session	163	125	76.69

(24.7.2000 to 25.8.2000)			
Fifth Session (20.11.2000 to 22.12.2000)	188	149	79.26
Sixth Session (19.2.2001 to 27.4.2001)	249	190	76.30
Seventh Session (23.7.2001 to 31.08.2001)	277	185	66.79
Eighth Session (19.11.2001 to 19.12.2001)	148	92	62.16
Ninth Session (25.2.2002 to 17.5.2002)	314	116	36.94

(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during Ninth Session of Thirteenth Lok Sabha

Date	Time Spent	Time lost due to Adjournment of the house following interruptions	Remarks
26.2.2002	0-38	3-45	Interruptions started at 11A.M. and continued upto 11.20 A.M. At 11.23 A.M. interruptions agains started and Lok Sabha adjourned at 11.23 A.M. to meet at 12 Noon Interruption started at 2.33 P.M. and contineud upto 2.51 P.M. At 2.51 P.M. matters under rule 377 were laid on the Table and at 2.562 P.M. Lok Sabha adjoured for the day.
1.3.2002	0-06	5-54	Interruptions started at 11 A.M. and continued upto 11.05 A.M. Lok Sabha adjourned to meet again at 12 Noon. Due to continued interruptions Lok Sabha adjourned at 12.01 P.M. for the day.
7.3.2002	0-06	5-40	Interruptions started at 11.07 A.M. and continued upto 11.10 A.M. Lok Sabha adjourned at 11.10 A.M.to meet at 12 Noon. At 12 Noon interruptions again started and continued upto 12.03 P.M. At 12.03 P.M. paper etc. were laid on the Table of the House and at 12.10 P.M. Lok Sabha adjourned for the day.
8.3.2002	0-12	0-48	Interruptions started at 11 A.M. and continued upto 11.12 P.M. Due to continued interruptions in the House, Lok Sabha adjourned at 11.12 A.M. to meet at 12 Noon..
13.3.2002	0-19	4-38	Interruptions started at 12.01 P.M. and continued upto 12.06 P.M. Lok Sabha adjourned at 12.06 P.M. to meet at 2 P.M. Interruptions again started at 2 P.M. and continued upto 2.13 P.M. to meet at 4 P.M. Interruptions again started at 4.02 P.M. and continued upto 4.03 P.M Lok Sabha adjourned at 4.03 P.M. for the day.
14.3.2002	0-19	4-32	Interruptions started at 12.09 P.M. and continued upto 12.23 P.M. Due to interruption in the House, Lok Sabha adjourned at 12.23 P.M. to meet at 2 P.M. Interruptions again started at 2 P.M. and continued upto 2.05 P.M. Due to

			continued interruptions, Lok Sabha adjourned at 2.05 P.M. for the day.
18.3.2002	0-18	0-42	Interruptions started at 11 A.M. and continued upto 11.18 A.M. Lok Sabha adjourned at 11.18 A.M. to meet at 12 Noon.
20.3.2002	0-01	0-22	Interruptions started at 12.37 P.M. and continued upto 12.38 P.M. Lok Sabha adjourned at 12.38 P.M. to meet at 2 P.M.
15.4.2002	0-10	5-35	Interruptions started at 11.10 A.M. and continued upto 11.20 A.M. At 11.20 A.M. Lok Sabha adjourned to meet at 2 P.M. When Lok Sabha re-assembled at 2 P.M. interruptions again started and amongst interruption papers etc. were laid on the Table. At 2.05 P.M. Lok Sabha adjourned for the day.
17.4.2002	0-04	5-56	Interruptions started at 11 A.M. and continued upto 11.04 A.M. Lok Sabha adjourned at 11.04 A.M. for the day.
18.4.2002	0-07	5-53	Interruptions started at 11 A.M. and continued upto 11.07 A.M. Lok Sabha adjourned at 11.07 A.M. for the day.
19.4.2002	0-06	5-54	Interruptions started at 11 A.M. and continued upto 11.06 A.M. Lok Sabha adjourned at 11.06 A.M. for the day.
22.4.2002	0-08	5-52	Interruptions started at 11 A.M. and continued upto 11.08 A.M. Lok Sabha adjourned at 11.08 A.M. for the day.
2.5.2002	0-10	1-01	Interruptions started at 11.49 A.M. and continued upto 11.59 A.M. Lok Sabha adjourned at 11.59 A.M. to meet at 2 P.M.
8.5.2002	0-14	0-33	Interruptions started at 12.13 P.M. and continued upto 12.27 P.M. Lok Sabha adjourned at 12.27 P.M. to meet at 2 P.M..
9.5.2002	0-03	0-37	Interruptions started at 12.20 P.M. and continued upto 12.23 P.M. Lok Sabha adjourned at 12.23 P.M. to meet at 2 P.M.
	3-11	63-24	

Time calculated on the basis of normal time of the house i.e from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv)

Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Ninth Session of Thirteenth Lok Sabha

Date	Number of matters raised	Number of Members who spoke	Time Taken H-M
25.2.2002 to 7.3.2002	Nil	Nil	Nil
8.3.2002	16	16	1-01
11.3.2002	1	8	1-01

13.3.2002	Nil	Nil	Nil
14.3.2002	5	5	0-21
15.3.2002	Nil	Nil	Nil
16.3.2002	Nil	Nil	Nil
18.3.2002	26	2620	2-34
19.3.2002	21	24	1-14
20.3.2002	2	4	0-27
21.3.2002	2	10	0-58
22.3.2002	1	7	0-48
15.4.2002 to 22.4.2002	Nil	Nil	Nil
23.4.2002	1	2	0-13
24.4.2002	Nil	Nil	Nil
26.4.2002	15	23	0-491
29.4.2002	5	23	0-59
30.4.2002	Nil	Nil	Nil
2.5.2002	Nil	Nil	Nil
3.5.2002	2	2	0-20
6.5.2002	16	25	1-33
7.5.2002	9	14	0-56
8.5.2002	1	1	0-10
9.5.2002	4	4	0-12
10.5.2002	Nil	Nil	Nil
13.5.2002	18	18	1-03
14.5.2002	8	13	1-01
15.5.2002	9	13	2-26
16.5.2002	9	9	0-33
17.5.2002	Nil	Nil	Nil
Total	171	247	16-39

**23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS
TRANSACTIONED DURING THE NINTH SESSION OF THIRTEENTH LOK SABHA**

Business	Time Taken H-M	Percentage of the total time taken
ADJOURNMENT MOTION	1-08	0.51
BILLS		
(a) Government Bills	61-13	27.71
(b) Private Member's Bills	4-51	2.20
BUDGETS		
(a) Railway Budget	15-03 22-01	6.81 9.97

(b) General Budget (c) Budget in respect of State under President's Rule	0-18	0.14
CALLING ATTENTION NOTICES	2-14	1.01
DISCUSSIONS-		
(a) Half-an-hour discussion (Rule 55)	2-05	0.94
Short Duration Discussions (Rule 193)	24-24	11.05
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	16-39	7.54
MATTERS UNDER RULE 377	3-48	1.72
MOTIONS-		
(a) Motions under Rules 191 and 342	16-21	7.40
(b) Motions under Rule 388	0-11	0.08
PRESIDENTS' ADDRESS	12-24	5.61
QUESTIONS	24-39	11.16
RESOLUTIONS-		
(a) Resolution placed before the House by the Speaker	0-02	0.02
(b) Statutory Resolutions	*0-02	0.02
(c) Private Members' Resolutions	7-35	3.43
STATEMENTS (RULE 372)	0-43	0.32
OTHER MATTERS such as Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	5-31	2.26
Total	220-54	100

*Joint discussion took place on Statutory Resolutions [*vide* Statement No. 18 (ii) S. No.1,2 AND 3] and Motion for consideration of connected Government Bills [*vide* Statement No. 3 (i) S.No. 6, 10 AND 11]. Time taken on Joint Discussion has been shown under Government Bills.